

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 175
(TO BE ANSWERED ON THE 1st December 2015)

NEW DRAFT AVIATION POLICY

175. SHRIMATI WANSUK SYIEM

Will the Minister of CIVIL AVIATION be pleased to state:-

- a) whether in its new aviation policy draft the Government has attempted to offer more choices to passengers flying abroad by liberalising bilateral rights;
- b) whether the new proposals seek to improve regional connectivity, bring down fares for short-haul flights and facilitate higher foreign investment;
- c) whether the new policy is silent on the future of Air India and of reviewing the 5/20 policy relating to domestic carriers seeking to expand abroad; and
- d) if so, the reasons therefor ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

- a) Yes
- b) Yes
- c) Yes
- d) The turn Around Plan for Air India is already in place and being monitored separately, so the need for including in Policy was not felt. Regarding 5/20 Policy, feedback is being collected to arrive at a balanced decision.
